

HIGH COURT OF JHARKHAND

NOTIFICATION

No. 08/R&S/2020

Dated: 17.05.2020

The court has been pleased to modify this Court's earlier Notification No. 04/R&S/2020 dated 07.05.2020 to the extent that the Annual Summer Vacation of this Court Commencing from 18th May, 2020 to 06th June, 2020 instead of being cancelled shall stand postponed sine-die subject to any further decision taken by the Hon'ble Full Court.

By order of the Court

Sd/- (Ambuj Nath)

Registrar General